

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 37 OF 2016 &
IA NO. 93 OF 2016**

Dated: 20th September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J.Kapoor, Technical Member**

In the matter of :

**M/s. Lalpur Wind Energy Pvt. Ltd. ...Appellant(s)
Vs.
Karnataka Power Transmission Corporation Ltd. & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Saahil Kaul

Counsel for the Respondent(s) : Ms. Trisha Raychaudhuri for R-1 to R-3

ORDER

Learned counsel for the appellant seeks two weeks time to file rejoinder. He may file the same on or before 05.10.2016 after serving copy on the other side.

List the matter on **19.10.2016.**

**(I.J.Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**